

THE MINISTER OF AGRICULTURE (S. BUTA SINGH) : (a) to (c), The Department of Rural Development has not received any specific request from the Government of Rajasthan for special assistance for rural development programmes. The major rural development programmes of this Ministry being implemented in Rajasthan, viz., IRDP, NREP, RLEGP, DPAP and DDP are regular programmes under which funds are allocated to the States according to prescribed criteria. According to these criteria, the Central share of Rajasthan for these programmes for the year 1986-87 are as under :—

Programme	(Rs. in lakhs)
	Central allocation of funds for 1986-87
I.R.D.P.	1261.77
N.R.E.P.	892.00
R.L.E.G.P.	1941.00
D.P.A.P.	225.00
D.D.P.	3000.00

NOTE : R.L.E.G.P. and D.D.P. are entirely funded by the Central Government. In the case of other programmes matching shares are to be provided by the State Govts.)

In addition a quantity of 19400 mts. of foodgrains each has been allocated to the Government of Rajasthan under NREP and RLEGP for the first two quarters of 1968-87. Any assistance required in the context of natural calamities is given separately as advance plan assistance under scarcity relief. The Government of Rajasthan requested release of additional foodgrains under NREP and a quantity of two lakh mts. has been sanctioned to them.

The Government of Rajasthan has made a request for extension of DRAP to 20 blocks for the districts of Tonk, Bharatpur, Jhalawar, Ajmer, Sawai Madhopur and Udaipur and for extension of DDP to fringe areas of Sirohi, Jaipur, Ajmer and Udaipur. No proposal for extension of programmes to new areas

during the Seventh Plan is under consideration of the Government of India.

As regards drought relief a ceiling of expenditure amounting to Rs. 3659.00 lakhs for 1986-87 (upto 30.6.86) to Rajasthan for drought relief has been approved by this Ministry.

[English]

Time given to Language Programme on Doordarshan

7298. SHRI MOOL CHAND DAGA : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) the details of the time given for performance in Doordarshan to different languages/State culture of the country during the month of February, 1986 showing the details of expenditure as operational expenses in each case ;

(b) the policy of Doordarshan in this respect ;

(c) the changes made in this respect during the last two years ;

(d) how a new programme as regular feature for a language and State culture is accepted and at which level the decision is taken ; and

(e) the new programme alongwith their names accepted during the last two years ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V.N. GADGIL) : (a) to (e). The information is being collected and will be placed on the Table of the Sabha.

Right of Fishermen of East Godavari District

7299. DR. G. VIJAYA RAMA RAO : DR. T. KALPANA DEVI :

Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government have received a detailed memorandum from East

Godavari District of Andhra Pradesh highlighting problems and difficulties faced by fishermen most of whom are residing in coastal areas and upland areas covering about 1000 km coastal belt but who continue to live and work under heavy odds and near poverty ;

(b) if so, the action taken thereon ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA) : (a) Yes, Sir. The Government have received a memorandum from Shri T.S.L. Naicker, MLA, East Godavari District, Andhra Pradesh regarding introduction of welfare schemes for the benefit of fishermen and for the development of fisheries in Andhra Pradesh. The memorandum requested for provision of link roads, water supply, medical facilities, educational facilities, housing, stipend for fishermen for undertaking training, fishery requisities, supply of fingerlings on subsidised basis, installation of guide lights, insurance schemes, formation of district and State Fisheries Advisory Committee, establishment of fisheries bank etc.

(b) Fisheries is basically a State subject. Action on almost all the points raised in the memorandum is required to be taken by the Government of Andhra Pradesh. However, Central Government are implementing various schemes through the State Government for the benefit of fishermen and development of fisheries in the State. A National Welfare Fund for Fishermen Society has been registered to provide welfare and civic amenities such as housing, drinking water supply, educational assistance and other welfare measures for fishermen. A Centrally sponsored Group Accident Insurance Scheme for active fishermen is also under implementation in the country. However, the Government of Andhra Pradesh have not yet implemented this scheme but are known to have a scheme for exgratia payment to the families of active fishermen who die while engaged in fishing. The position with regard to various points raised in the memorandum has been explained to Shri Naicker, MLA.

[*Translation*]

Language News Service

7300. SHRI KANWAR RAM : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether Government have agreed to provide assistance to the Press Trust of India and the United News of India for starting Language News Service ;

(b) whether the Language News Services being provided by Hindustan Samachar and Samachar Bharati have been found unsatisfactory and Akashvani and Doordarshan have also declined to avail of their services ; and

(c) if so, the alternative arrangements made by Akashvani and Doordarshan to secure language news ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V.N. GADGIL) : (a) No, Sir. The Govt. have not given assistance to Press Trust of India or United News of India for starting language news service.

(b) Yes, Sir. The News Services Division of All India Radio discontinued subscription to these agencies w.e.f. 10.1.86.

(c) The United News of India started a language news service called UNIVARTA. All India Radio and Doordarshan have started subscribing to the same,

[*English*]

Features of Public Sector put out by Doordarshan

7301. SHRI Y.S. MAHAJAN : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) the number of features put out by the Doordarshan in 1984-85 on the role of public sector in the economy of the country ; and

(b) how many such features have been put out in 1985-86 and what are the proposals for 1986-87 ?